

**NATIONAL COMPANY LAW TRIBUNAL**

**OBJECTIONS LIST DATED 19.05.2026 TO 25.05.2026**

**PETITION , APPLICATION , ADDITIONAL DOCS**

*This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, New Delhi. Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal, Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.*

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	5/18/2026	Company Petition IB (IBC)	710102040362026		BANK OF BARODA VS NOWROSJEE WADIA SONS LIMITED	IBC under Sec 7	5/19/2026	No. of Objections: 1. Wrong jurisdiction	MDP
2	5/18/2026	Company Petition IB (IBC)	710102040652026		ACWA SERVICES PRIVATE LIMITED VS R S BUILTWELL PRIVATE LIMITED	IBC under Sec 7	5/19/2026	No. of Objections: 1. Bookmarking is compulsory with proper page numbering. 2. "IB" is not mentioned in the main case on page no. 8; kindly rectify the same. 3. OCR is missing in the soft copy.	Akhil
3	5/18/2026	Company Appeal (Companies Act)	710102040562026		ACWA SERVICES PRIVATE LIMITED VS R S BUILTWELL PRIVATE LIMITED	Sec 252 (3)	5/19/2026	No. of Objections: 1. List of dates and events is missing in the index as well as in the PDF; kindly attach the same accordingly. 2. Brief synopsis is missing in the index as well as in the PDF; kindly attach the same accordingly. 3. Balance sheet is missing; kindly attach the same accordingly. 4. Date is missing in the prayer clause; kindly rectify the same accordingly.	KNM & Partners
4	5/19/2026	Company Petition (Companies Act)	710102040772026		MUNEESH BAJAJ HUF VS K B FASHIONS PRIVATE LIMITED	Sec. 241(1)	5/20/2026	No. of Objections: 1. Bookmarking with numbering is missing in the PDF. Kindly provide proper bookmarking. 2. Due payment under Sec-242 is pending. 3. Volume-wise Index for Volume-1 and Volume-2 is missing. 4. Master data is missing. 5. Kindly add all respondent details in the online portal. 6. OCR is missing in the soft copy. 7. Every page of the application requires signature. 8. Date and day are missing in the prayer clause. 9. Page	SINHA SHREY
5	5/20/2026	Company Petition IB (IBC)	710102041012026		PITAMBAR SOLVEX PRIVATE LIMITED VS MANJU SHARMA	Sec 60(5)	5/20/2026	No. of Objections: This matter pertains to the Companies Act; however, the case has been filed under the IBC tab in the online portal. 1. Case type is wrongly selected in the online portal. Kindly correct the same to "Company Petition." 2. Section is wrongly mentioned in the online portal. 3. File the application separately. 4. Volume-wise index for Volume I and Volume II is missing. 5. Bookmark numbering does not match the index. 6. Add Respondent details in the online portal. 7. Signature is required on every page of the application. 8. True copy endorsement and signatures are missing on annexure pages. 9. Master data is missing. 10. MOA and AOA are missing. 11. PDF of Volume II has been uploaded in place of Volume I, and PDF of Volume I has been uploaded in place of Volume II in the documents section. Kindly rectify the same. All the documents pertain to a	NITESH GOYAL
6	5/19/2026	Company Petition IB (IBC)	710102040742026		RUKMANI POLYMERS PRIVATE LIMITED VS VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	5/20/2026	1. proof of service missing in pdf. 2. memo of parties missing. 3. page no. 49, 51,57,58,64,79,88,94,103, 106120,121,124,133,139,142 are not clear. Kindly upload clear pages	Anand Mohan
7	5/21/2026	Company Petition (Companies Act)	710102041562026		SHWETA MENDIRATTA VS SAPPHIRE PET PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	5/22/2026	**No. of Objections:** 1. Numbering is missing in the bookmarking. Kindly update the bookmarks with proper page numbering as per the index. 2. Page Nos. 72 to 77 and 91 to 95 are not clear/readable. Kindly upload legible copies. 3. ₹3/- Court Fee is missing on the Vakalatnama. Kindly affix the same. 4. MOA and AOA of "SAPPHIRE PET PRIVATE LIMITED" are missing. Kindly annex the same in the filing.	Bhavya
8	5/20/2026	Company Petition (Companies Act)	710102041312026		RAJEEV CHAUDHARY VS RAM KISHAN SINGH	Sec. 58(3), Sec. 59	5/21/2026	No. of Objections: 1. Bookmarking with page numbering is missing in the PDF. 2. Case type is wrongly mentioned in the PDF. 3. List of Dates and Events is missing in the index. 4. Memo of Parties, Synopsis, Application, and Affidavit should not be made part of the annexures. 5. Page Nos. 20, 35, 56, 85, 94 to 102, 108, 130, and 131 are not clear. 6. Page Nos. 26 to 29 require translated copies.	Chander Parkash
9	5/20/2026	Company Petition IB (IBC)	710102041282026		SPD CONSTRUCTIONS LIMITED VS ASSOTECH SUN GROWTH	IBC Under Sec 9	5/21/2026	No. of Objections: 1. Page No. 280 is wrongly adjusted; kindly correct the alignment. 2. Kindly mention the date of default in Part IV of Form 5.	Sumesh
10	5/20/2026	Company Petition (Companies Act)	710102041102026		ARUN KHANNA VS REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	5/21/2026	No. of Objections: 1. Case type is wrongly mentioned in the online portal and PDF. 2. You have uploaded the Petition PDF in place of Annexures and the Annexures PDF in place of Petition documents. Kindly correct the same. 3. Kindly merge all PDFs volume-wise. Also,	MUKESH
11	5/22/2026	Company Petition IB (IBC)	710102042022026		IDBI TRUSTEESHIP SERVICES LIMITED VS PARSVNATH REALTY VENTURES LIMITED	IBC under Sec 7	5/25/2026	**No. of Objections:** 1. Proof of Service is missing. Kindly attach the same. 2. Welfare Ticket has been affixed over the content portion of the Vakalatnama. Kindly affix the ticket on the blank side so that all contents of the Vakalatnama remain clearly visible. 3. Case type is incorrectly mentioned on page nos. 39, 41, and 315. Kindly correct the same. 4. Date is missing in the Vakalatnama. Kindly mention the date and re-upload the document. 5.	Aakashi Lodha
12	5/22/2026	Company Petition (Companies Act)	710102041912026		CLARA LIFESCIENCES PRIVATE LIMITED VS THE OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI II	Sec 252 (3) - By Government Body	5/25/2026	**No. of Objections:** 1. Case type is incorrect in the online portal, PDF, index, and prayer clause. Kindly rectify the same accordingly. 2. Bookmarking with proper numbering is missing in the PDF. Kindly provide the same. 3. The matter has been filed under Section 252; however, this is not a Government Body matter. Kindly correct the filing details accordingly. 4. Kindly merge all documents and upload them in volume-wise PDF format. 5. Master Data is missing. Kindly attach the same. 6. Counsel's signature is missing on page no. 3. Kindly sign and re-upload. 7. Pagination is missing in the index. Only annexure numbers have been mentioned. Kindly provide complete pagination in the index. 8. Pagination is missing in the PDF after the court-fee pages of the application. Additionally, pagination is missing on the first page of the affidavit. 9. Pagination is missing on all annexure pages in the PDF. 10. True Copy endorsement, signature, and OCR are missing on the annexure pages. Kindly comply accordingly. 11. The Balance Sheet pages are	Sakshi Jain

13	5/22/2026	Company Petition IB (IBC)	710102041882026		KOTAK MAHINDRA BANK LIMITED VS S.N.S INFRAPROJECTS PRIVATE LIMITED	IBC under Sec 7	5/22/2026	**No. of Objections:** 1. Page Nos. **83, 84, 254, 256, 258, 265, 267, 269, and 271** are not clear/readable. Kindly upload clear and legible copies of the said pages. 2. Page Nos. **39, 312, 313, 397, 398, 399, 400, 401, and 403 to 432** are improperly aligned. Kindly correct the page alignment and refile the document accordingly.	Akshay
14	5/22/2026	Company Petition IB (IBC)	710102041962026		IDBI TRUSTEESHIP SERVICES LIMITED VS JARUL PROMOTERS & DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	5/25/2026	NO OF OBJECTIONS 1. proof of service missing. 2. ticket put on blank side in vakalatnama. 3. case type wrong in page no. 33,35,281.	Aakashi Lodha
15	5/22/2026	Company Petition IB (IBC)	710102042032026		IDBI TRUSTEESHIP SERVICES LIMITED VS SUKMA BUILDTECH PRIVATE LIMITED	IBC under Sec 7	5/25/2026	**No. of Objections:** - 1. Proof of Service is missing. Kindly attach the same. 2. Welfare ticket has been affixed on the blank side of the Vakalatnama. Kindly rectify and re-upload the proper Vakalatnama. 3. Case type is incorrectly mentioned on page nos. 33, 35, and 266. Kindly correct the same. 4. Date is missing in the Vakalatnama. Kindly mention the date and re-upload. 5. OCR is missing from page nos. 3 to 31. Kindly apply OCR and upload the corrected PDF.	Aakashi Lodha
16	5/22/2026	CA(A) Merger and Amalgamation(Companies Act)	710102041982026		G. G. FIBRES PRIVATE LIMITED VS SUKMA BUILDTECH PRIVATE LIMITED	Sec. 230-232, Sec 234	5/25/2026	**No. of Objections:** - 1. In Annexure-14 PDF, the Memorandum of Association (MOA) and Articles of Association (AOA) of **G. G. Fibres Private Limited** have been uploaded instead of **S. G. Fibres Private Limited**. Kindly upload the correct PDF accordingly.	RAJIV
17	5/23/2026	Intervention Petition (IBC)	710102042272026		PANKAJ DHAMIJA VS BRAHMA CITY PRIVATE LIMITED	Sec 60(5)	5/25/2026	**No. of Objections:** - 1. Page Nos. 67, 68, 85, 87, 89, 91, and 93 are not clear. Kindly upload clear and legible copies of the said pages. .	Lakshay Agarwal
18	5/23/2026	Company Petition (Companies Act)	710102042182026		SANJAY JAIN HUF VS PUSHP STEELS AND MINING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/25/2026	**No. of Objections:** - 1. Numbering is incomplete in the bookmarking of Volume-I. Kindly rectify the same. 2. Page Nos. 242 to 245 are not in English. Kindly upload the English translated copy of the said pages. 3. The bookmarking in Volume-II does not match the Index and PDF pagination. Kindly correct the bookmarking accordingly. 4. Proof of Service is missing. Kindly attach the same.	Akshat
19	5/23/2026	Company Petition (Companies Act)	710102042262026		SANJAY JAIN HUF VS SUVIDHI ISPAT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/25/2026	**No. of Objections:** - 1. Proof of Service is missing. Kindly attach the same.	Akshat
20	5/23/2026	Company Petition (Companies Act)	710102042352026		MR SUDHIR KUMAR PRUTHI VS MANILA RESORTS PRIVATE LIMITED	Sec. 213	5/25/2026	no of objections: - 1. bookmarking with numbering is missing in all volume pdf 2. in documents, you uploaded double volume-2 pdf. kindly upload only one pdf of volume-2. 3. OCR missing 4. MOA and AOA missing 5. in affidavit petitioner details are mismatch with memo of parties. kindly correct the petitioner details in affidavit 6. page no- 289, 292, 293, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000	Ashwani Kumar
21	5/23/2026	Intervention Petition (IBC)	710102042282026		ANUJ GARG VS MANOJ KULSHRESTHA	Sec 60(5)	5/25/2026	1 sign missed in application. 2. case type wrong, kindly select interlocutory application. 3. true copy sign missed in annexure. 4. one rs court fees missed in vakalatnama. 5. respondent no 2 missed in online portal as per mentioned in memo party.	ABHAY DIXIT
22	5/23/2026	Company Petition (Companies Act)	710102042342026		2021 PLANS AND PROJECTS LIMITED. VS NAMAN FINLEASE PRIVATE LIMITED	Sec. 45QA RBI Act	5/25/2026	no of objections: - 1. page no-47,49,53 to 56 not clear 2. true copy and sign missed in annexure pages 3. Respondent - MOA and AOA missing 4. case type missing in vakalatnama 5. proof of service missing	Naman Singhal
23	5/23/2026	Company Petition IB (IBC)	710102042362026		BHAGWATI POLY PACKS THROUGH ITS PARTNER MR SUDHIR KUMAR JAIN VS UM AUTOCOMP PRIVATE LIMITED	IBC Under Sec 9	5/25/2026	1. master index missing. 2. volume 1 separately index missing. 3. case type wrong in pdf. 4. page numbering wrong in bookmarking. 5. page no. 25,50,65,67,69,71,74,75,77,79,82,83,85,86,88,90,92,94,96,98,100,102,104,106,108,117,140,141,169,172,174,183,185,187,190,191,193,195,197,199,201,204,205,207,209,211,213,215,217,220,221,223,225,226,227,228,266,300,301,302 are not clear. 6. 9(3)affidavit missing. 7. OCR missing in volume 2. 8. need every page true copy in annexure. 9. remove extra documents.	SOLVUS LAW PARTNERS
24	5/23/2026	Company Petition IB (IBC)	710102042252026		MS AERCOMFORT PVT LTD THROUGH ITS DIRECTOR MR MAYANK GUPTA VS MS NKG INFRASTRUCTURE LTD	IBC Under Sec 9	5/25/2026	**No. of Objections:** - 1. Proof of Service is missing. 2. Kindly mention the Date of Default in Form-5, Part-IV. 3. Page Nos. 272 and 273 are not clear. 4. Page Nos. 278 and 279 require English translated copies. 5. Clause 9(3)(b) has not been mentioned in the affidavit. Kindly rectify the same.	Roshan Thakre
25	5/23/2026	Intervention Petition (IBC)	710102042372026		ANUJ GARG VS MANOJ KULSHRESTHA	Sec 60(5)	5/25/2026	1 sign missed in application. 2. case type wrong, kindly select interlocutory application. 3. true copy sign missed in annexure. 4. page no 42 and 43 are blank, kindly remove it. 5. one rs court fees missed in vakalatnama.	ABHAY DIXIT
26	5/18/2026	Interlocutory Application (I.B.C)	710102040282026	COMPANY PETITION IB (IBC)/198(ND)2023	VEENU DRALL VS	Application under any other provisions- IBC	5/19/2026	No. of Objections: 1. Pagination is missing in the bookmarked PDF; kindly rectify the same with proper page numbering.	VEENU DRALL
27	5/19/2026	Interlocutory Application (I.B.C)	710102040592026	COMPANY PETITION IB (IBC)/661(PB)2021	MUKESH KUMAR GROVER VS	Application under any other provisions- IBC	5/19/2026	No. of Objections: - 1. IA No. 2025 has been incorrectly mentioned in the main heading of the index and application. Kindly correct the same to IA No. 2026.	Rachit
28	5/18/2026	Interlocutory Application (I.B.C)	710102040682026	COMPANY PETITION IB (IBC)/2721(ND)2019	AJAY YADAV PROPRIETOR OF RAMKANWAR BUILDING MATERIAL CARRIER VS THREE C SHELTERS PVT LTD	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/19/2026	No. of Objections: - 1. Kindly delete the extra duplicate PDF uploaded. 2. Kindly upload only the main PDF along with the proof of service. 3. The index page is blurred and not clearly visible. 4. Counsel details are missing in the Memo of Parties. 5. Pagination is missing in the bookmarking as per the index. 6. Page nos. 33 and 34 are paper-cutting/partially scanned. Kindly upload clear copies. 7. OCR is missing in the annexure pages. 8. Kindly fill in the basic details of the petitioner in the online portal.	Vinamrata Raj

29	5/18/2026	Restoration Application (IBC)	710102040432026	COMPANY PETITION IB (IBC)/654(PB)2019	BANK OF INDIA VS VIVEK KUMAR RESOLUTION PROFESSIONAL OF A VJ DEVELOPERS INDIA PVT LTD	Rule 11 of NCLT, 2016	5/19/2026	No. of Objections: - 1. Section is mismatched. In the online filing, Rule 11 has been selected, whereas in the soft copy it is mentioned as under Rule 48(2). Kindly maintain uniformity at both places and rectify the same accordingly. 2. Restoration order dated 13.05.2026, which is mentioned in the prayer clause, is missing. Kindly attach the same. 3. Copy of the Vakalatnama has not been annexed. If the Vakalatnama has already been filed in the present petition, kindly mention that "Vakalatnama is already on record." 4. Page nos. 32 and 35 are in wrong alignment/adjustment.	Brijesh Kumar Tamber
30	5/18/2026	Interlocutory Application (I.B.C)	710102040402026	COMPANY PETITION IB (IBC)/490(ND)2024	STOVE KRAFT LIMITED VS PATHWAYS RETAIL PRIVATE LIMITED	Section 12(A) /Regulation 30A	5/19/2026	No. of Objections: 1. Copy of the Vakalatnama has not been annexed in the soft copy; kindly attach the same with ₹25/- welfare stamp and ₹3/- court fee. 2. Pagination is missing in the bookmarking as per the index; kindly rectify the same accordingly. 3. Every page of the application requires signatures; kindly comply accordingly.	RUPESH
31	5/18/2026	Interlocutory Application (I.B.C)	710102040452026	COMPANY PETITION IB (IBC)/182(PB)2024	SURINDER AGGARWAL ORS VS RAHEJA DEVELOPERS LIMITED	Application under any other provisions- IBC	5/19/2026	No. of Objections: 1. Bookmarking is mandatory as per the index with proper pagination; kindly comply accordingly. 2. Memo of Parties is missing in the index as well as in the soft copy; kindly attach the same accordingly. 3. Section is not mentioned in the index and on page no. 1; kindly rectify the same accordingly. 4. Prayer clause is missing in the soft copy; kindly attach the same accordingly. 5. Affidavit is missing; kindly attach the same accordingly. 6. OCR is missing for annexure pages in Volume 4; kindly upload the OCR-enabled soft copy accordingly.	Atul Sharma
32	5/19/2026	Interlocutory Application (I.B.C)	710102040862026	COMPANY PETITION IB (IBC)/232(ND)2024	SUDHIR CHANDI VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	5/20/2026	No. of Objection: 1. This filing pertains to additional documents. Kindly file the same as "Additional Documents." 2. Bookmarking is mandatory as per the Index with proper pagination.	Sachin Kumar
33	5/18/2026	Interlocutory Application (I.B.C)	710102040422026	COMPANY PETITION IB (IBC)/102(ND)2026	WATERGEN INDIA PRIVATE LIMITED VS MR. RAM KISHANCHAND BACHWANI	Rule 11 of NCLT, 2016	5/19/2026	No. of Objections: 1. Respondent No. 3 has been wrongly mentioned in the Respondent column in the online portal; kindly remove the same accordingly. 2. Kindly paste the court fee stamps in the blank space provided in the Vakalatnama.	AWNISH
34	5/19/2026	Interlocutory Application (I.B.C)	710102040902026	COMPANY PETITION IB (IBC)/1095(ND)2020	UBS PUBLISHERS DISTRIBUTORS PRIVATE LIMITED VS SALES TAX OFFICER GST	Application under any other provisions- IBC, Section 60(5)/Rule 11	5/20/2026	1. Page no. 118 to 139 and 158 are not readable.	Rajesh Kumar
35	5/19/2026	Interlocutory Application (I.B.C)	710102040962026	COMPANY PETITION IB (IBC)/319(ND)2023	MRS LALITA KAKKAR WO MR BHARAT KAKKAR VS SH SHIVANAND CHAUDHARY RP OF MS DEVIKA UNIVERSAL LANDS PVT LTD	Sec 60(5)	5/20/2026	No Of objections 1. Bookmarking is mandatory as per the index with proper pagination. 2. Index is missing in the soft copy. 3. The application requires signatures on every page. 4. Pagination is missing in the soft copy. 5. Only 29 pages have been uploaded. 6. In the affidavit, the authorization by the other co-applicants from ___ to ___ vide is left blank, whereas there are 40 applicants. 7. Kindly delete the same PDF uploaded in the Proof of Service column. 8. Fill the online details as per the Memo of Parties. 9. Vakalatnama is missing. 10. Proof of Service is missing.	ABHINDRA MAHRSHWAR
36	5/19/2026	Interlocutory Application (I.B.C)	710102040802026	COMPANY PETITION IB (IBC)/319(ND)2023	MANISH AGARWALLALQUIDATOR VS DR ASHISH MALAKAR	Section 14	5/20/2026	No. of Objection: 1. Wrong jurisdiction has been filed. Kindly file the matter before the Guwahati Bench.	MANISH
37	5/19/2026	Interlocutory Application (I.B.C)	710102040812026	COMPANY PETITION IB (IBC)/425(ND)2025	FAIZAN ALI KHAN VS DHARMENDRA KUMAR BHASIN	Application under any other provisions- IBC	5/20/2026	No. of Objection: 1. In the online portal, select Section 22 and mention Section 22 in the soft copy for replacement of RP. 2. Page No. 14 is not readable. Kindly upload a legible copy. 3. Page No. 9 to 11 and 12 to 15 are missing "True Copy" endorsement. Kindly mark and sign the same accordingly. 4. Kindly fill in the online basic details of the Respondent.	MANISH
38	5/19/2026	Interlocutory Application (I.B.C)	710102040972026	COMPANY PETITION IB (IBC)/91(PB)2022	ASHOK TIWARI VS MUKESH KUMAR GROVER	Rule 11 of NCLT, 2016	5/20/2026	No. of Objections: 1. True copy signature is missing on page no. 12 to 21. 2. Vakalatnama is missing in the PDF.	Shashwat Anand
39	5/21/2026	Company Application(Companies Act)	710102041422026	COMPANY APPEAL(COMPANIES ACT)/98(ND)2025	LAST CHANCE HOSPITALITY PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT DELHI HARYANA	Rule 11 of NCLT	5/21/2026	No. of Objections: 1. Bookmarking is missing in the PDF. 2. Memo of Parties is missing in the PDF. 3. Pagination is missing in the PDF. 4. Signature is missing in the application. 5. "True Copy" endorsement is missing on the annexure pages.	Adv Gunjeet
40	5/21/2026	Company Application(Companies Act)	710102041442026	COMPANY PETITION (COMPANIES ACT)/86(PB)2023	NEERAJ JAJU VS UMA SARDA	Rule 11 of NCLT	5/21/2026	No. of Objections: 1. Bookmarking is mandatory as per the index with proper pagination. 2. Memo of Parties is mismatched as per the affidavit. The Respondent has been reflected as the Petitioner. Kindly rectify the Memo of Parties accordingly. 3. Kindly remove the double pagination from all volumes. 4. In Volume I, signatures with "True Copy" endorsement are missing. 5. Page Nos. 175, 177, 179, and 181 are not readable; kindly upload legible copies. 6. Pagination is required in the bookmarking as per the index. 7. OCR is missing on page Nos. 219 and 220. 8. Page Nos. 426 to 443 are missing signatures with "True Copy" endorsement. Annexure A-6 is also missing signatures with "True Copy" endorsement. 9. In Volume IV, the index is unsigned. Also, kindly mention "Volume IV" in the bookmarking in place of "Volume III". 10. Page No. 627 is wrongly aligned. 11. In Volume V, signatures with "True Copy" endorsement and OCR are missing. 12. Page Nos. 943, 950, 951, 989, 990, 993, 994, and 1030 are wrongly aligned/adjusted. 13. Page No. 1064 is blank. 14. In Volume	Vishal
41	5/20/2026	Interlocutory Application (I.B.C)	710102041342026	COMPANY PETITION IB (IBC)/225(ND)2025	PRABHAT RANJAN SINGH VS UMA SARDA	Application under any other provisions- IBC	5/21/2026	No. of Objections: 1. Main case number is mismatched on page no. 1.	Prabhat

42	5/21/2026	Interlocutory Application (I.B.C)	710102041712026	COMPANY PETITION IB (IBC)/297(ND)2023	NAVNEET KUMAR GUPTA VS APEX HEIGHTS PRIVATE LIMITED	Sec 60(5)	5/22/2026	**No. of Objections:** 1. Pagination is missing in the bookmarking as per the Index. Kindly update the bookmarks with proper pagination corresponding to the Index. 2. Signatures are missing in **Volume III** of the soft copy. Kindly affix the required signatures and re-upload the corrected PDF. 3. The alignment of pages is incorrect in the PDF. Kindly rectify the alignment of **Page Nos. 172, 197, 218, 317, and 318**. 4. **Page Nos. 172, 218, and 233** are not readable. Kindly upload clear and legible copies of the said pages. 5. **True Copy endorsement and signatures** are missing on the annexure pages. Kindly affix the same on all annexure pages and re-upload the corrected PDF.	GAURAV
43	5/22/2026	Interlocutory Application (I.B.C)	710102041802026	COMPANY PETITION IB (IBC)/842(ND)2024	AKHIL AHUJA VS RAJESH KUMAR SINGH	Sec 66(1)	5/22/2026	**No. of Objections:** 1. Signatures with the endorsement ****True Copy*** are missing on **Annexure A-9 (Page Nos. 191 to 202)**. Kindly rectify the same. 2. OCR is missing on the annexure pages. Kindly ensure that all annexure pages are OCR-enabled and refile the document accordingly.	Kushal
44	5/22/2026	Interlocutory Application (I.B.C)	710102042082026	COMPANY PETITION IB (IBC)/228(PB)2018	MOHAN LAL JAIN IN THE CAPACITY OF THE LIQUIDATOR KALIBER ASSOCIATES PRIVATE LIMITED VS RAJESH KUMAR SINGH	Sec 60(5)	5/25/2026	1. true copy missed in page no 27 to 54. 2. IA No. 2025 is incorrectly mentioned in the main heading in index, kindly correct the same to IA No. 2026	Anirban
45	5/22/2026	Interlocutory Application (I.B.C)	710102041772026	COMPANY PETITION IB (IBC)/595(ND)2023	CANARA BANK VS GOODLUCK CARBON PRIVATE LIMITED	Section 12(2)	5/22/2026	**No. of Objections:** 1. Pagination is missing in the bookmarking as per the Index. Kindly update the bookmarks with proper pagination. 2. **Page Nos. 1 to 10** contain double pagination. Kindly remove the duplicate pagination and ensure correct page numbering throughout the PDF. 3. As per the Memo of Parties, **Mr. Ashok Kumar Gulla** is the Petitioner. However, in the online portal, the main case party has been entered instead. Kindly rectify the same. 4. In the online portal, kindly enter **Mr. Ashok Kumar Gulla** as the Petitioner and delete the main case party **CANARA BANK vs. GOODLUCK CARBON	Kritya Sinha
46	5/21/2026	Interlocutory Application (I.B.C)	710102041572026	COMPANY PETITION IB (IBC)/598(ND)2024	SATYA PRAKASH GUPTA RP OF MS DEE CEE COAL CARRIERS PVT LTD VS CGST CENTRAL EXCISE DIVISION KORBA RAIPUR BHOPAL THROUGH JOINT COMMISSIONER DIVISION KORBA RAIPUR BHOPAL CBIC	Sec 60(5)	5/22/2026	no of objection 1. section mismatched in online and pdf in soft copy you mention 60(5) and in online you choose 12(2) do uniformity in both places rectify it	Kushal
47	5/21/2026	Interlocutory Application (I.B.C)	710102041582026	COMPANY PETITION IB (IBC)/525(ND)2017	ANUP KUMAR VS CGST CENTRAL EXCISE DIVISION KORBA RAIPUR BHOPAL THROUGH JOINT COMMISSIONER DIVISION KORBA RAIPUR BHOPAL CBIC	Regulation 44(2), Liquidation process Regulation, 2016	5/22/2026	**No. of Objections:** 1. Date is missing in the Affidavit. Kindly rectify the same. 2. Bookmarking is missing in the PDF. Kindly provide proper bookmarking as per the Index. 3. Pagination is missing in the Index and PDF. Kindly paginate all pages accordingly. 4. ₹3 Court Fee Stamp and ₹25 Welfare Stamp are missing on the Vakalatnama. Kindly affix the same. 5. Kindly mention **Annexure-1, Annexure-2, and Annexure-3** on the respective annexure pages in the PDF.	Anup Kumar
48	5/22/2026	Interlocutory Application (I.B.C)	710102041752026	COMPANY PETITION IB (IBC)/440(ND)2021	NITIN MUKHARYA VS MANOHAR LAL VIJ	Rule 11 of NCLT, 2016	5/22/2026	**No. of Objections:** 1. Bookmarking is mandatory as per the Index with proper pagination. 2. The application must be signed on every page. 3. Signatures with "True Copy" endorsement are missing on the annexure pages. Kindly rectify the same. 4. The Vakalatnama has not been annexed in the soft copy. Kindly upload the same. 5. The relevant section is not mentioned in the Index. Kindly update the Index accordingly. 6. Page No. 16 is improperly aligned. Kindly correct the page alignment.	Dharitry
49	5/22/2026	Interlocutory Application (I.B.C)	710102041942026	COMPANY PETITION IB (IBC)/95(ND)2025	INDIA INTERNATIONAL DEPOSITORY IFSC LIMITED OPERATIONAL CREDITOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VS MR RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Sec 60(5)	5/25/2026	**No. of Objections:** -** 1. Page nos. 51, 53, 54, 56, and 58 are in incorrect alignment. Kindly rectify the alignment and upload clear pages. 2. ₹25 Welfare Ticket is missing in the Vakalatnama. Kindly affix the same and re-upload the corrected Vakalatnama.	Adv. Bhupendra
50	5/23/2026	Interlocutory Application (I.B.C)	710102042162026	COMPANY PETITION IB (IBC)/812(ND)2022	PARMINDER SINGH BHULLAR VS MR RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Any other provision - Govt body	5/25/2026	**No. of Objections:** -** 1. Page nos. 26 to 31 are in Hindi. Kindly provide English translations of these pages. 2. The case type is incorrect. Kindly rectify the same. 3. The section is incorrect. Kindly select **Section 33** in the online portal.	Sudhanshu kumar
51	5/22/2026	Interlocutory Application (I.B.C)	710102042072026	COMPANY PETITION IB (IBC)/758(ND)2021	VISHNU KUMAR TULSYAN VS MR RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE	Rule 11 of NCLT, 2016	5/25/2026	1. sign missed in application	NAMAN TANDON
52	5/22/2026	Interlocutory Application (I.B.C)	710102041952026	COMPANY PETITION IB (IBC)/558(ND)2024	ARBIND KUMAR MISHRA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Section 60(5)/Rule 11	5/25/2026	1. case type wrong in online portal. 2. List of date and events missing. 3. Briefsynopsis missing. 4. case type wrong in pdf. 5. need every page sign and ture copy in annexure. 6. page no. 496 are not clear.	DILIP
53	5/23/2026	Interlocutory Application (I.B.C)	710102042222026	COMPANY PETITION IB (IBC)/295(ND)2022	MR KAMALL AHUJA VS AXIS BANK LIMITED	Sec 60(5)	5/25/2026	1. Bookmarking missed in pdf. 2. True copy sign missed in annexure. 3 Twenty five Rs. of welfare ticket and date missed in Vakalatnama. 4 page no. 1, 38 are not readable.	KAMALL
54	5/23/2026	Interlocutory Application (I.B.C)	710102042232026	COMPANY PETITION IB (IBC)/05(ND)2019	JAYANTI JAIN VS SARASH EXPORTS SERVICES PRIVATE LIMITED	Section 22	5/25/2026	**No. of Objections:** -** 1. Signature is missing in the application. 2. OCR is missing on page nos. 11 to 18. 3. Typed copies are required for page nos. 21 to 23. 4. Memo of Parties is mismatched. Kindly delete the respondent entry from the online portal.	Samarendra
55	5/23/2026	Interlocutory Application (I.B.C)	710102042132026	COMPANY PETITION IB (IBC)/477(ND)2023	PRABHAKAR KUMAR VS SARASH EXPORTS SERVICES PRIVATE LIMITED	Sections 60(5)/Regulation 13	5/25/2026	**No. of Objections:** -** 1. Page nos. 2, 5, and 30-31 are improperly aligned. Kindly upload correctly aligned pages. 2. Bookmarking is missing with page numbers. Kindly provide proper bookmarking along with page numbers in the PDF.	ISWAR
56	5/23/2026	Interlocutory Application (I.B.C)	710102042332026	COMPANY PETITION IB (IBC)/1374(ND)2019	ADITYA AGARWAL VS SUMAN KUMAR VERMA LIQUIDATOR FOR HYDRIC FARM INPUTS LIMITED	Section 60(5)/Rule 11	5/25/2026	**No. of Objections:** -** 1. Bookmarking is missing with page numbers. Kindly provide proper bookmarking along with page numbers in the PDF.	KARAN

57	5/23/2026	Interlocutory Application (I.B.C)	710102042192026	COMPANY PETITION IB (IBC)/477(ND)2023	PRABHKAR KUMAR LIQUIDATOR OF MS FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED VS SUMAN KUMAR VERMA LIQUIDATOR FOR HYDRIC FARM INPUTS LIMITED	Sec 60(5)	5/25/2026	**No. of Objections: -** 1. Main case number is missing in the Index and Affidavit. 2. Pagination is missing in the Bookmarking.	ISWAR
58	5/23/2026	Company Application(Companies Act)	710102042302026	COMPANY PETITION (COMPANIES ACT)/63(ND)2026	MUKESH AGGARWAL VS WAVE BUILDCON PRIVATE LIMITED	Sec. 59	5/25/2026	**No. of Objections: -** 1. In the **Section 59 Petition Pertains to Petition(s)** 2. Vakalatnama is missing. Kindly upload/attach the same accordingly.	Gayatri Virmani
59	5/23/2026	Interlocutory Application (I.B.C)	710102042242026	COMPANY PETITION IB (IBC)/531(PB)2017	ARGL LIMITED VS REGIONAL PROVIDENT FUND COMMISSIONERII	Sec 60(5)	5/25/2026	1. true copy sign missed in annexure. 2. remove double pagination from page no 100 to 128.	Shyamohan
60	5/23/2026	Interlocutory Application (I.B.C)	710102042172026	COMPANY PETITION IB (IBC)/16(PB)2017	VIKAS AGARWAL VS VANEET BHATIA	Sec 42	5/25/2026	**No. of Objections: -** 1. Section is incorrectly mentioned in the online portal and PDF. Kindly select and mention **Section 60(5)** in both. 2. Signature is missing in the application. Kindly sign the application. 3. Date is missing in the Vakalatnama. Kindly mention the date accordingly.	SHIVAM
61	5/22/2026	Interlocutory Application (I.B.C)	710102041972026	COMPANY PETITION IB (IBC)/505(ND)2022	PAWAN KUMAR GOYAL MEMBER OF MONITORING COMMITTEE OF UNIBERA DEVELOPERS PVT LTD VS VANEET BHATIA	Application under any other provisions- IBC	5/25/2026	**No. of Objections: -** 1. Page No. 54 is not readable. Kindly upload a clear and legible copy of the page.	RISHI
62	5/23/2026	Company Application(Companies Act)	710102042292026	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	FINANCIAL TECHNOLOGIES INDIA LIMITED FTIL VS SHASHI SHARMA	Rule 11 of NCLT	5/25/2026	1. Memo of Parties is mismatched, kindly fill the Petitioner and Respondent details in the online portal as per the Memo of Parties. 2. Respondent no 58 missed in online portal as per mentioned in memo party.	RAJEEV
63	5/22/2026	0710102019172026(No.of Docs 2)	0710102019172026/2	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/25/2026	1. incomplete file, kindly file in proper alignment in proper way 2. kindly attach the compliance order and latest order. 3. incomplete bookmarking along with pagination and bookmarking not working accurate. 4. incomplete index kindly upload index and counsel details and sign missed on index. 5. wrong file kindly file in application along with the Cost	gsahai2026
64	5/22/2026	0710102015892022(No.of Docs 2)	0710102015892022/9	COMPANY APPEAL (COMPANIES ACT)/21(ND)2022	DR ER RAJAINDEER JAINA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	5/25/2026	1. kindly attach the compliance order and latest order. 2. As per record it is seen that vide order dated 18.03.2026 the affidavit was to be filed within 3 days	MEHROTRAN UBHAV
65	8/9/2024	0710102069462024(No.of Docs 0)	0710102069462024/6	INTERLOCUTORY APPLICATION(IBC)(PLAN)/42(ND)2024	PRABHUJI SINGH SONI RESOLUTION PROFESSIONAL JNC CONSTRUCTION PVT LTD UNDER CIRP VS. GAUTAM BUILDER WITH RAPID CONTRACTS PVT LTD (IN CONSORTIUM)	Sec 30	5/25/2026	1. kindly attach the compliance order	
66	5/25/2026	0710102101542024(No.of Docs 1)	0710102101542024/5	INTERLOCUTORY APPLICATION (I.B.C)/5968(PB)2024	JAYDEEP GUPTA VS. RAMPHAL BHARDWAJ	Sections 60(5)/Regulation 13	5/25/2026	1. As per mention in an index order dated 21.05.2026 is missed in PDF.	mohit.nandwani
67	5/25/2026	0710102101532024(No.of Docs 1)	0710102101532024/5	INTERLOCUTORY APPLICATION (I.B.C)/5974(PB)2024	AMIT VIG VS. RAMPHAL BHARDWAJ	Sections 60(5)/Regulation 13	5/25/2026	1. As per mention in an index order dated 21.05.2026 is missed in PDF.	mohit.nandwani
68	5/21/2026	0710102108132024(No.of Docs 3)	0710102108132024/17	INTERLOCUTORY APPLICATION (I.B.C)/6266(ND)2024	RAJNEESH KUMAR AGGARWAL VS. MR. ANIL SHARMA MEMBER OF SUSPENDED BOARD OF DIRECTOR M/S FEEDBACK INFRA PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026		abhi4064
69	5/22/2026	0710102009392025(No.of Docs 1)	0710102009392025/3	COMPANY APPEAL (COMPANIES ACT)/35(ND)2025	SHOPESHOP GLOBAL EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	5/25/2026	1. index and bookmarking mandatory 2. kindly attach the compliance order and latest order.	Advocate247
70	5/25/2026	0710102011292025(No.of Docs 1)	0710102011292025/5	INTERLOCUTORY APPLICATION (I.B.C)/717(ND)2025	MR. ANIL KUMAR YADAV VS. RAMPHAL BHARDWAJ	Sections 60(5)/Regulation 13	5/25/2026	1. As per mention in an index order dated 21.05.2026 is missed in PDF.	mohit.nandwani
71	5/25/2026	0710102015232025(No.of Docs 2)	0710102015232025/4	INTERLOCUTORY APPLICATION (I.B.C)/1022(ND)2025	M/S HANUNG TOYS AND TEXTILES LIMITED VS. ASSISTANT PROVIDENT FUND COMMISSIONER	Rule 11 of NCLT, 2016	5/25/2026	1. kindly attach the compliance order and latest order if any	Kaushikdey
72	5/22/2026	0710102018182025(No.of Docs 1)	0710102018182025/1	INTERLOCUTORY APPLICATION (I.B.C)/2028(ND)2025	DHIRENDRA KISHORE VS. MANISH AGARWAL	Sec 60(5), Rule 11 of NCLT, 2016	5/25/2026	1. As per the compliance order dated 07.05.2026 a affidavit of service was to be filed within one week.	sri8191
73	5/22/2026	0710102034512025(No.of Docs 2)	0710102034512025/1	INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2025	AJAY KUMAR JAIN VS. SH. NARENDER KUMAR SHARMA	Sections 60(5)/Regulation 13	5/25/2026	1.compliance order missed in pdf 2.bookmarking mandatory. 3. No counsel details mentioned in THE INDEX	chiragjain0494
74	5/21/2026	0710102064182025(No.of Docs 2)	0710102064182025/6	INTERLOCUTORY APPLICATION (I.B.C)/3618(ND)2025	MUJAHID VS. ASSISTANT COMMISSIONER CENTRAL GST	Rule 11 of NCLT, 2016	5/25/2026	1.proof of service missed in pdf 2.counsel details not sign missed in index 3.this pages are Hindi 35,104, 4.compliance order missed in pdf 5.vakalatnama copy missed in pdf	D38872010
75	5/21/2026	0710102064492025(No.of Docs 2)	0710102064492025/8	COMPANY PETITION IB (IBC)/426(ND)2025	PACIFIC IRON MANUFACTURING LIMITED VS. NISARG ISPAT PRIVATE LIMITED	IBC under Sec 7	5/25/2026	1.compliance order missing in pdf	yash@badkur
76	7/24/2025	0710102064742025(No.of Docs 0)	0710102064742025/8	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	5/25/2026	1.bookmarking mandatory	
77	5/25/2026	0710102073412025(No.of Docs 1)	0710102073412025/3	INTERLOCUTORY APPLICATION (I.B.C)/4131(ND)2025	MR. R.C. JAIN (REPRESENTED THROUGH HIS LEGAL HEIR VIPIN JAIN) VS. MR RAM PHAL BHARDWAJ	Sections 60(5)/Regulation 13	5/25/2026	1. As per mention in an index order dated 21.05.2026 is missed in PDF.	mohit.nandwani

78	5/22/2026	0710102097532025(No.of Docs 1)	0710102097532025/2	COMPANY PETITION IB (IBC)/641(ND)2025	DEEPAK HOUSEWARE & TOYS LIMITED VS. SNNR PRIVATE LIMITED	IBC Under Sec 9	5/25/2026	1.as per the compliance order the payment was to be made within 7 days.	advkrishan
79	5/23/2026	0710102098522025(No.of Docs 2)	0710102098522025/4	INTERLOCUTORY APPLICATION (I.B.C)/5956(ND)2025	AMIT GUPTA ORS VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL OF ASCOT PROJECTS PVT LTD	Sec 60(5)	5/25/2026	1.The given pages are wrongly aligned and not clear page no. 33 to 53. Kindly upload clear and properly aligned pages. Compliance order is missed in the PDF. Kindly upload the same.	Pankaj_NCLT
80	5/22/2026	0710102105632025(No.of Docs 2)	0710102105632025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2025	EXCEL INFRATECH PRIVATE LIMITED	Sec. 230-232, Sec 234	5/25/2026	1.compliance order missed in pdf	sksharma@nclt
81	5/22/2026	0710102105632025(No.of Docs 2)	0710102105632025/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2025	EXCEL INFRATECH PRIVATE LIMITED	Sec. 230-232, Sec 234	5/25/2026	1.compliance order missed in pdf 2. Kindly remove double pagination	sksharma@nclt
82	5/22/2026	0710102105632025(No.of Docs 2)	0710102105632025/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2025	EXCEL INFRATECH PRIVATE LIMITED	Sec. 230-232, Sec 234	5/25/2026	1.compliance order missed in pdf 2. Kindly remove double pagination	sksharma@nclt
83	5/22/2026	0710102105632025(No.of Docs 2)	0710102105632025/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2025	EXCEL INFRATECH PRIVATE LIMITED	Sec. 230-232, Sec 234	5/25/2026	1.compliance order missed in pdf 2. Kindly remove double pagination	sksharma@nclt
84	5/22/2026	0710102105632025(No.of Docs 2)	0710102105632025/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2025	EXCEL INFRATECH PRIVATE LIMITED	Sec. 230-232, Sec 234	5/25/2026	1.compliance order missed in pdf 2. Kindly remove double pagination	sksharma@nclt
85	5/25/2026	0710102108402025(No.of Docs 1)	0710102108402025/5	INTERLOCUTORY APPLICATION (I.B.C)/6112(ND)2025	OMKAR NATH VS. CA RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/25/2026	1. As per mention in an index order dated 21.05.2026 is missed in PDF.	mohit.nandwani
86	5/22/2026	0710102113242025(No.of Docs 1)	0710102113242025/1	COMPANY APPEAL(COMPANIES ACT)/157(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (WORTH BUILDWELL PVT. LTD.)	Sec 252 (3) - By Government Body	5/25/2026	1.as per the compliance order the affidavit was to be filed with in two weeks. 2.need every pages sign in pdf	itdpuneetri
87	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
88	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
89	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
90	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
91	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
92	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
93	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
94	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
95	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
96	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
97	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516
98	5/22/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/25/2026	1.kindly file the application under IA with the reply. The condonation of delay application shall not be filed as Additional document	8826866516



117	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
118	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
119	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
120	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
121	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
122	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
123	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
124	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
125	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
126	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
127	5/22/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/25/2026	1.kindly file application separately as IA. Also while filing IA kindly attach the reply. 2.as per the compliance order the reply was to be filed with in one week	8826866516
128	5/22/2026	0710102010932026(No.of Docs 2)	0710102010932026/4	INTERLOCUTORY APPLICATION (I.B.C)/687(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/25/2026	1. kindly attach the order dated 18.05.2026 in PDF.	advshivangik
129	5/25/2026	0710102011232026(No.of Docs 2)	0710102011232026/7	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/25/2026	1. kindly attach the compliance order and latest order if any	sajaljain537
130	5/22/2026	0710102011232026(No.of Docs 2)	0710102011232026/5	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/25/2026	1. kindly attach the order dated 18.05.2026 in PDF.	advshivangik
131	5/22/2026	0710102011232026(No.of Docs 2)	0710102011232026/6	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/25/2026	1. kindly attach the latest order dated 18.05.2026 in PDF.	advshivangik
132	5/25/2026	0710102007892026(No.of Docs 2)	0710102007892026/8	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI ) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/25/2026	1. kindly attach the compliance order and latest order. 2. one Rs. Court fee missed and date missed on vakalatanama in PDF.	Arifal901

133	1/24/2026	0710102007892026(No.of Docs 0)	0710102007892026/9	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	5/25/2026	1. kindly attach the compliance order and latest order. Kindly also mention the date of receipt of notice	
134	5/25/2026	0710102015662026(No.of Docs 1)	0710102015662026/1	INTERLOCUTORY APPLICATION (I.B.C)/911(ND)2026	UMESH GUPTA RESOLUTION PROFESSIONAL M/S SENIOR BUILDERS LIMITED VS. PUNJAB NATIONAL BANK	Sec 60(5)	5/25/2026	1. As per the compliance order dated 29.04.2026 a affidavit of service was to be filed within one week, kindly file application for condonation of delay	Anupkumar
135	5/20/2026	0710102019172026(No.of Docs 1)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/25/2026	1. incomplete file, kindly file in proper alignment in proper way 2. kindly attach the compliance order and latest order. 3. incomplete bookmarking along with pagination and bookmarking not working accurate. 4. incomplete index kindly upload index and counsel details and sign missed on index. 5. wrong file kindly file in application along with the Cost	gsahai2026
136	5/20/2026	0710102019172026(No.of Docs 1)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/25/2026	1. incomplete file, kindly file in proper alignment in proper way 2. kindly attach the compliance order and latest order. 3. incomplete bookmarking along with pagination and bookmarking not working accurate. 4. incomplete index kindly upload index and counsel details and sign missed on index. 5. wrong file kindly file in application along with the Cost	gsahai2026
137	5/20/2026	0710102019172026(No.of Docs 1)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/25/2026	1. incomplete file, kindly file in proper alignment in proper way 2. kindly attach the compliance order and latest order. 3. incomplete bookmarking along with pagination and bookmarking not working accurate. 4. incomplete index kindly upload index and counsel details and sign missed on index. 5. wrong file kindly file in application along with the Cost	gsahai2026
138	5/20/2026	0710102019172026(No.of Docs 1)	0710102019172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1223(ND)2026	GAURAV SAHAI VSAVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	5/25/2026	1. incomplete file, kindly file in proper alignment in proper way 2. kindly attach the compliance order and latest order. 3. incomplete bookmarking along with pagination and bookmarking not working accurate. 4. incomplete index kindly upload index and counsel details and sign missed on index. 5. wrong file kindly file in application along with the Cost	gsahai2026
139	5/23/2026	0710102019442026(No.of Docs 1)	0710102019442026/5	COMPANY PETITION (COMPANIES ACT)/40(ND)2026	AARVI ENCON LIMITED VS. M/S DYNAMIC AURA LLP	64 of LLP act, 2008	5/25/2026	1. wrong file, kindly file in application	pundirdhana njay
140	5/23/2026	0710102021352026(No.of Docs 1)	0710102021352026/2	COMPANY PETITION IB (IBC)/188(ND)2026	UTSAV SECURITIES LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	5/25/2026	1. bookmarking mandatory. 2. three Rs. court fee and Twenty five Rs. welfare ticket missed on vakalatanama and kindly paste on blank space of vakalatanama	shreyak05
141	5/21/2026	0710102024322026(No.of Docs 4)	0710102024322026/2	COMPANY PETITION IB (IBC)/194(ND)2026	M/S KALINDI PROJECTS THROUGH MR. SUNIL KUMAR JAIN VS. ATLAS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	5/25/2026	Bookmarking is missed in Volume III. Kindly provide proper bookmarking for all documents attached in the said volume. Kindly attach the original copies along with the typed copies corresponding to the defected pages. As the attached pages do not pertain to a single annexure and are also not arranged serially, kindly upload the original copies first and thereafter the typed copies of the same so as to maintain continuity in the file.	rakesh@12
142	5/23/2026	0710102024462026(No.of Docs 1)	0710102024462026/1	COMPANY PETITION IB (IBC)/177(ND)2026	RASHI PERIPHERALS LIMITED VS. BEST HAWK INFOSYSTEMS PRIVATE LIMITED	IBC Under Sec 9	5/25/2026	1. kindly attach the compliance order and latest order. 2. As per our record vide order dated 20.04.2026 the court had directed to file affidavit of service within one week	harshjain
143	5/23/2026	0710102024462026(No.of Docs 2)	0710102024462026/2	COMPANY PETITION IB (IBC)/177(ND)2026	RASHI PERIPHERALS LIMITED VS. BEST HAWK INFOSYSTEMS PRIVATE LIMITED	IBC Under Sec 9	5/25/2026	1. As per the compliance order dated 20.04.2026 a affidavit of service was to be filed within one week, kindly file application for condonation of delay.	harshjain
144	5/21/2026	0710102026622026(No.of Docs 2)	0710102026622026/1	INTERLOCUTORY APPLICATION (I.B.C)/1914(ND)2026	MR. AMAN GUPTA VS. KVIR TOWERS PVT. LTD	Sec 60(5)	5/25/2026	1.need every pages sign and true copy in annexure	BLA@ASSOCIATES
145	5/21/2026	0710102026622026(No.of Docs 2)	0710102026622026/1	INTERLOCUTORY APPLICATION (I.B.C)/1914(ND)2026	MR. AMAN GUPTA VS. KVIR TOWERS PVT. LTD	Sec 60(5)	5/25/2026	1.need every pages sign and true copy in annexure	BLA@ASSOCIATES
146	5/21/2026	0710102026622026(No.of Docs 2)	0710102026622026/1	INTERLOCUTORY APPLICATION (I.B.C)/1914(ND)2026	MR. AMAN GUPTA VS. KVIR TOWERS PVT. LTD	Sec 60(5)	5/25/2026	1.need every pages sign and true copy in annexure	BLA@ASSOCIATES
147	5/21/2026	0710102026622026(No.of Docs 2)	0710102026622026/1	INTERLOCUTORY APPLICATION (I.B.C)/1914(ND)2026	MR. AMAN GUPTA VS. KVIR TOWERS PVT. LTD	Sec 60(5)	5/25/2026	1.need every pages sign and true copy in annexure	BLA@ASSOCIATES
148	5/23/2026	0710102027442026(No.of Docs 2)	0710102027442026/2	COMPANY PETITION IB (IBC)/176(ND)2026	BHAGWATI TRADING CO. THR. ITS PROPRIETOR SH. PRADEEP KUMAR BANSAL VS. PREMIUM LAMINATORS PRIVATE LIMITED	IBC Under Sec 9	5/25/2026	1. sign missed on every page of rejoinder. 2. kindly attach the compliance order and latest order. 3. true copy sign missed on Annexures.	ketanmadan01
149	5/24/2026	0710102028562026(No.of Docs 2)	0710102028562026/1	COMPANY PETITION IB (IBC)/195(ND)2026	ISGEC HEAVY ENGINEERING LIMITED VS. KJS CEMENT (I) LIMITED	IBC Under Sec 9	5/25/2026	1. As per the compliance order dated 27.04.2026 a affidavit was to be filed within one week, 2. bookmarking with pagination mandatory. 3. true copy sign missed on annexures	babuanish2@gmail.com
150	5/22/2026	0710102030832026(No.of Docs 3)	0710102030832026/1	COMPANY PETITION IB (IBC)/210(ND)2026	DEEPAK AGARWAL HUF VS. BELLWAY BUILDERS PRIVATE LIMITED	IBC under Sec 7	5/25/2026	1. bookmarking with pagination is mandatory. 2.index are mandatory. 3. kindly attach the compliance order and latest order.	gcs.2930
151	5/23/2026	0710102032802026(No.of Docs 1)	0710102032802026/1	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2026	VIMAL ARORA VS. MANOJ KULSHRESHTHA	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/25/2026	1. bookmarking mandatory. 2. As per the compliance order dated 29.04.2026 the affidavit of service was to be filed within one week. 3. Kindly also attach the latest order	ketanmadan01

152	5/22/2026	0710102032902026(No.of Docs 1)	0710102032902026/1	INTERLOCUTORY APPLICATION(IBC)(DIS.)/11(N D)2026	RAJESH KUMAR PARAKH LIQUIDATOR VS. REGISTRAR OF COMPANIES DELHI	Sec 54(1)	5/25/2026	1.as per the compliance order the affidavit was to be filed with in one week	Rachit_26
153	5/22/2026	0710102034012026(No.of Docs 4)	0710102034012026/1	COMPANY PETITION IB (IBC)/231(ND)2026	INDIAN BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	5/25/2026	1.pagination missed in bookmarking 2.double pagination wrong in pdf 3.this pages are not clear no of 134,142, 322,323,327,330, 4.kindly attach latest compliance order in pdf 5.need every pages sign and true copy in annexure 6.vakalatanama copy missed in pdf	office@anush
154	5/12/2026	0710102038662026(No.of Docs 0)	0710102038662026/1	COMPANY PETITION (COMPANIES ACT)/84(ND)2026	N.A.M.EXPRESSWAY PRIVATE LIMITED	Sub-Section (1) of Section 66.	5/25/2026	1.kindly file the said document as petition	
155	5/23/2026	0710102024872025(No.of Docs 1)	0710102024872025/3	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	5/25/2026	1. kindly attach the compliance order and latest order. 2. As per our record vide order dated 22.04.2026 the affidavit of service was to be filed within one week	globalamaradv
156	5/20/2026	0710102004182026(No.of Docs 2)	0710102004182026/1	COMPANY APPEAL (IBC)/7(PB)2026	BIN SARI SPECIALIZED TECHNOLOGIES (BSS TECHNOLOGIES) VS. PUNJ LLYOD LIMITED	Sec 42	5/22/2026	1.as per the compliance order the reply was to be filed with two weeks	raghav.chadha
157	5/20/2026	0710102023312026(No.of Docs 1)	0710102023312026/1	COMPANY PETITION IB (IBC)/184(ND)2026	MANTECH LEASING AND FINANCE PRIVATE LIMITED VS. SALASAR FAN FABRIKEN PRIVATE LIMITED	IBC under Sec 7	5/22/2026	1.bookmarking mandatory. 2. The affidavit was to be filed within one week	advabhishek goswami
158	5/20/2026	0710102023312026(No.of Docs 1)	0710102023312026/1	COMPANY PETITION IB (IBC)/184(ND)2026	MANTECH LEASING AND FINANCE PRIVATE LIMITED VS. SALASAR FAN FABRIKEN PRIVATE LIMITED	IBC under Sec 7	5/22/2026	1.bookmarking mandatory. 2. The affidavit was to be filed within one week	advabhishek goswami
159	5/20/2026	0710102023312026(No.of Docs 1)	0710102023312026/1	COMPANY PETITION IB (IBC)/184(ND)2026	MANTECH LEASING AND FINANCE PRIVATE LIMITED VS. SALASAR FAN FABRIKEN PRIVATE LIMITED	IBC under Sec 7	5/22/2026	1.bookmarking mandatory. 2. The affidavit was to be filed within one week	advabhishek goswami
160	5/20/2026	0710102023312026(No.of Docs 1)	0710102023312026/1	COMPANY PETITION IB (IBC)/184(ND)2026	MANTECH LEASING AND FINANCE PRIVATE LIMITED VS. SALASAR FAN FABRIKEN PRIVATE LIMITED	IBC under Sec 7	5/22/2026	1.bookmarking mandatory. 2. The affidavit was to be filed within one week	advabhishek goswami
161	5/21/2026	0710102023322026(No.of Docs 3)	0710102023322026/12	TRANSFER APPLICATION/9(ND)2026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/22/2026	1. wrong jurisdiction.	Chandresh.rao
162	5/21/2026	0710102023322026(No.of Docs 3)	0710102023322026/11	TRANSFER APPLICATION/9(ND)2026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/22/2026	1. wrong jurisdiction.	Chandresh.rao
163	8/21/2024	0710102072412024(No.of Docs 0)	0710102072412024/11	INTERLOCUTORY APPLICATION (I.B.C)/4455(PB)2024	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	5/22/2026	1.this page is not clear 62. 2.this pages are wrong alignment no of 78,79,93,98, 107 to 114.	
164	4/1/2026	0710102024402026(No.of Docs 0)	0710102024402026/1	INTERLOCUTORY APPLICATION (I.B.C)/1397(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD.	Section 60(5)	5/22/2026	1.as per the compliance order the reply was to be filed with in two weeks 2.vakalatanama copy missed in pdf	
165	5/21/2026	0710102024892025(No.of Docs 2)	0710102024892025/5	RESTORATION APPLICATION (IBC)/33(PB)2025	PHOENIX ARC PRIVATE LIMITED & ANR. VS. MINEEL MALI MADHUKAR	Rule 11 of NCLT, 2016	5/22/2026	1.need every pages sign in pdf 2.compliance order missed in pdf 3.welfare tickets 25rs court 3rs fee missed on vakalatanama	A AND DLEGAL@1
166	4/1/2026	0710102024422026(No.of Docs 0)	0710102024422026/1	INTERLOCUTORY APPLICATION (I.B.C)/1430(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD.	Section 60(5)	5/22/2026	1.as per the compliance order the reply was to be filed with in two weeks 2.vakalatanama copy missed in pdf	
167	5/21/2026	0710102109792025(No.of Docs 3)	0710102109792025/2	INTERLOCUTORY APPLICATION (I.B.C)/6221(ND)2025	PRAVEEN JAUHARI VS. EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	5/22/2026	1. Kindly file the application as IA	upasanasingh
168	5/12/2026	0710102013302025(No.of Docs 2)	0710102013302025/9	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	5/22/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order.	AY Associates
169	5/12/2026	0710102013302025(No.of Docs 2)	0710102013302025/9	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	5/22/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order.	AY Associates
170	5/21/2026	0710102072412024(No.of Docs 2)	0710102072412024/9	INTERLOCUTORY APPLICATION (I.B.C)/4455(PB)2024	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	5/22/2026	1. kindly attach the compliance order and latest order. As per record the rejoinder was to be filed within one week. Kindly file application for condonation of delay	albalaw

171	5/21/2026	0710102111142025(No.of Docs 2)	0710102111142025/1	COMPANY PETITION IB (IBC)/18(ND)2026	1. MR ANKIT SURI S/O ASHOK KUMAR SURI VS. M/S RAHEJA DEVELOPERS LTD	IBC under Sec 7	5/22/2026	1. kindly attach the compliance order and latest order.	D/2579/2012
172	5/20/2026	0710102015122024(No.of Docs 2)	0710102015122024/6	INTERLOCUTORY APPLICATION (I.B.C)/1857(PB)2024	PARTHA SARATHY SARKAR VS. MAYANK MEHTA	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	5/22/2026	1.bookmarking mandatory 2.index missed in pdf 3.same pdf uploaded twice kindly remove duplicate pdf 4.welfare ticket 25rs court fee 3rs missed on vakalatanama	Chandrashekhar
173	5/12/2026	0710102013302025(No.of Docs 2)	0710102013302025/9	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	5/22/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order.	AY Associates
174	5/12/2026	0710102013302025(No.of Docs 2)	0710102013302025/9	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	5/22/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order.	AY Associates
175	11/21/2022	0710102096182022(No.of Docs 0)	0710102096182022/2	INTERLOCUTORY APPLICATION (I.B.C)/5683(ND)2022	TRIO DRYMIX VS. AKARSH KASHYAP	Sec 60(5)	5/22/2026	1.order missed in pdf	
176	5/20/2026	0710102052752022(No.of Docs 1)	0710102052752022/26	INTERLOCUTORY APPLICATION (I.B.C)/3156(ND)2022	PRABHAT RANJAN SINGH RESOLUTION PROFESSIONAL VS. INDIA SPORTS FLASHES PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	5/22/2026	1. kindly attach the latest order	prabhattranjan
177	5/12/2026	0710102013302025(No.of Docs 2)	0710102013302025/9	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	5/22/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order.	AY Associates
178	5/20/2026	0710102018842026(No.of Docs 6)	0710102018842026/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/97(PB)2026	BRAJ MOHAN RATHORE VS. SHIV KUMAR RATHORE REPRESENTED BY LAXMI DEVI RATHORE AND ARCHANA RATHORE	Rule 32	5/22/2026	1.Kindly remove double pagination in pdf 2.Kindly translate the following pages from Hindi to English 196,405,414,. Put translated copy and mention the reference page number on top 3.the following pages are not clear or either cut 527 to 591. 648,649, 664,665,671,672,673,674,743,748,755,756,775, 4.compliance order missed in pdf	Laws.lance
179	5/12/2026	0710102013302025(No.of Docs 2)	0710102013302025/9	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	5/22/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order.	AY Associates
180	5/21/2026	0710102080272025(No.of Docs 2)	0710102080272025/4	COMPANY PETITION (COMPANIES ACT)/154(ND)2025	PUSHPA RANI VS. CAPITAL FLOUR MILLS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/22/2026	1. copy of vakalatanama is missed in PDF. 2. Remove blank page	pverma@nkrlaw.com
181	5/21/2026	0710102022792026(No.of Docs 3)	0710102022792026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2026	JEWELLOCK TREXIM PVT LTD	Sec. 230-232 - Second Motion	5/22/2026	1. separately file the condonation of delay document, kindly file in IA 2. kindly attach the proof of service in email format	D/773/1990
182	5/12/2026	0710102013302025(No.of Docs 2)	0710102013302025/9	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	5/22/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order.	AY Associates
183	5/12/2026	0710102013302025(No.of Docs 2)	0710102013302025/9	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	5/22/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order.	AY Associates
184	5/12/2026	0710102013302025(No.of Docs 2)	0710102013302025/9	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	5/22/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order.	AY Associates
185	5/20/2026	0710102017942026(No.of Docs 2)	0710102017942026/4	INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026	IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BUILDESTATE PRIVATE LIMITED	Sec 60(5)	5/22/2026	1.compliance order missed in pdf. Kindly attach compliance order and latest order if any 2.date missed on vakalatanama	rachitmit

186	5/11/2026	0710102038112026(No.of Docs 0)	0710102038112026/1	INTERLOCUTORY APPLICATION (I.B.C)/2115(ND)2026	MR MANINDRA KUMAR TIWARI RESOLUTION PROFESSIONAL REAL TECH CONSTRUCTIONS PRIVATE LIMITED VS. MAYA GUPTA AUTHORIZED REPRESENTATIVE OF FINANCIAL CREDITORS IN CLASS	Application under any other provisions- IBC	5/22/2026	1. Kindly attach the compliance order which is mentioned in index. Kindly also attach latest order if any	
187	5/20/2026	0710102007982025(No.of Docs 2)	0710102007982025/1	INTERLOCUTORY APPLICATION (I.B.C)/411(ND)2025	ANKIT PATHAK VS. M/S IVR PRIME IT. SEV PVT. LTD.	Sec 60(5)	5/22/2026	1.same pdf uploaded twice kindly remove duplicate pdf 2.index missed in pdf 3.bookmarking mandatory 4.welfare ticket 25rs court fee 3rs missed on vakalatanama	nirajchamyal
188	5/21/2026	0710102103922025(No.of Docs 1)	0710102103922025/4	TRANSFER APPLICATION (IBC)/69(PB)2025	THINK HARD INDIA PRIVATE LIMITED VS. SEYA INDUSTRIES LIMITED	Rule16(d),NCL T Rules,2016 IBC	5/22/2026	1. three Rs. court fee missed on vakalatanama in PDF.	abhinavagra wal
189	5/21/2026	0710102001942026(No.of Docs 2)	0710102001942026/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2026	HARDEEP SINGH VS. KAMAL AHUJA LIQUIDATOR OF JAGTAR SINGH AND SONS HYDRAULICS PVT LTD	Rule 11 of NCLT, 2016	5/22/2026	1. counsel sign missed on an index 2. date and twenty five Rs. welfare ticket missed on an vakalatnama in PDF. 3.kindly attach the compliance order and latest order 4. kindly paste the welfare ticket on blank space of vakalatanama	Kamall.liquid ator
190	5/21/2026	0710102069862025(No.of Docs 1)	0710102069862025/2	INTERLOCUTORY APPLICATION (I.B.C)/4445(ND)2025	MR. GAURAV KAPOOR VS. MR. SATISH KUMAR & ORS.	Sec 66(1)	5/22/2026	As per the compliance order dated 27.04.2026 a affidavit of service was to be filed within one week, kindly file application for condonation of delay.	bkmldelhi
191	5/20/2026	0710102048962025(No.of Docs 1)	0710102048962025/3	COMPANY PETITION IB (IBC)/342(ND)2025	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. SYSCOM ORGANIC WORLD PRIVATE LIMITED	IBC Under Sec 9	5/22/2026	1.Counsel details missed on an index.	vedantschah al
192	5/20/2026	0710102037072026(No.of Docs 1)	0710102037072026/1	INTERLOCUTORY APPLICATION (I.B.C)/2042(ND)2026	MS NOBAL BUILDTECH PRIVATE LIMITED THROUGH MR HEMANT SETHI RESOLUTION PROFESSIONAL VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY GNIDA	Sec 60(5)	5/22/2026	1. kindly attach the compliance order and latest order if any	nsbagga
193	9/19/2024	0710102080722024(No.of Docs 0)	0710102080722024/24	COMPANY PETITION IB (IBC)/684(ND)2024	DESHWAL WASTE MANAGEMENT PRIVATE LIMITED VS. LG ELECTRONICS INDIA PRIVATE LIMITED	IBC Under Sec 9	5/22/2026	1.compliance order missed in pdf 2.need every pages sign in pdf	
194	5/20/2026	0710102020082026(No.of Docs 1)	0710102020082026/1	COMPANY PETITION IB (IBC)/139(ND)2026	NICIA FOOD AND DRINKS PRIVATE LIMITED	IBC Under Sec 10	5/21/2026	1.compliance order missed in pdf 2.need every pages sign in pdf 3. As per the record it is seen that vide order dated 27.04.2026 the court had directed to file the affidavit within one week	adv_saurabh
195	5/20/2026	0710102031262026(No.of Docs 2)	0710102031262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)2026	MR P RAMESH SO MR M RAMANKUTTY NAIR VS. MR RAJNEESH KUMAR AGGARW RP FOR MS FEEDBACK INFRA PRIVATE LIMITED	Section 60(5)	5/21/2026	1.compliance order missed in pdf	abhi4064
196	5/8/2026	0710102109262025(No.of Docs 2)	0710102109262025/2	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	5/21/2026	1 As per the compliance order dated the document was to be filed in ten days. Kindly also attach latest order. if the latest order is not uploaded kindly mention the same in the Index	adv.pradeepk r
197	5/8/2026	0710102109262025(No.of Docs 2)	0710102109262025/2	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	5/21/2026	1 As per the compliance order dated the document was to be filed in ten days. Kindly also attach latest order. if the latest order is not uploaded kindly mention the same in the Index	adv.pradeepk r
198	5/19/2026	0710102109262025(No.of Docs 2)	0710102109262025/22	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	5/21/2026	1 As per the compliance order dated 06.04.2026 the document was to be filed in ten days	adv.pradeepk r
199	5/8/2026	0710102109262025(No.of Docs 2)	0710102109262025/2	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	5/21/2026	1 As per the compliance order dated the document was to be filed in ten days. Kindly also attach latest order. if the latest order is not uploaded kindly mention the same in the Index	adv.pradeepk r
200	5/8/2026	0710102109262025(No.of Docs 2)	0710102109262025/2	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	5/21/2026	1 As per the compliance order dated the document was to be filed in ten days. Kindly also attach latest order. if the latest order is not uploaded kindly mention the same in the Index	adv.pradeepk r
201	5/20/2026	0710102031882026(No.of Docs 1)	0710102031882026/1	INTERLOCUTORY APPLICATION (I.B.C)/1884(ND)2026	MEGHA AGARWAL RESOLUTION PROFESSIONAL VS. ARVIND KUMAR	Section 19(2) / Regulation 30	5/21/2026	1.as per the compliance order the affidavit was to be filed with in one week	prateekpkp
202	4/21/2026	0710102032072026(No.of Docs 0)	0710102032072026/1	INTERLOCUTORY APPLICATION (I.B.C)/1820(ND)2026	SHAILESH KUMAR DUBEY VS. KST INFRASTRUCTURE LIMITED	Section 60(5)	5/21/2026	1.kindly attach latest order in pdf 2.need every pages sign in pdf 3.vakalatanama copy missed in pdf. In case the vakalatanama is on record kindly mention the same in the Index	
203	5/20/2026	0710102032742026(No.of Docs 2)	0710102032742026/1	INTERLOCUTORY APPLICATION (I.B.C)/1804(ND)2026	PARMINDER JIT KAUR VS. NARENDER KUMAR SHARMA	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/21/2026	Reply is not attached, only proof of service is attached twice	karangandhii
204	3/25/2025	0710102024872025(No.of Docs 0)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	5/21/2026	1.Kindly upload latest order. 2.As per records it is observed that the Bench had directed to pay Rs, 50,000 in PMRF as per latest order.	
205	3/25/2025	0710102024872025(No.of Docs 0)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	5/21/2026	1.Kindly upload latest order. 2.As per records it is observed that the Bench had directed to pay Rs, 50,000 in PMRF as per latest order.	

206	5/20/2026	0710102032252026(No.of Docs 1)	0710102032252026/2	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/21/2026	1.as per the compliance order the affidavit was to be file with in one week	ozspartners
207	3/18/2026	0710102021062026(No.of Docs 0)	0710102021062026/1	COMPANY PETITION (COMPANIES ACT)/63(ND)2026	MUKESH AGGARWAL VS. WAVE BUILDCON PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/21/2026	1.compliance order missed in pdf 2.need every pages sign in pdf	
208	4/1/2026	0710102024442026(No.of Docs 0)	0710102024442026/1	INTERLOCUTORY APPLICATION (I.B.C)/1398(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD	Section 60(5)	5/21/2026	1.as per the compliance order the reply was to be filed with in two weeks 2.vakalatanama copy missed in pdf	
209	4/1/2026	0710102024432026(No.of Docs 0)	0710102024432026/1	INTERLOCUTORY APPLICATION (I.B.C)/1399(ND)2026	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD.	Section 60(5)	5/21/2026	1.as per the compliance order the reply was to be filed with in two weeks 2.vakalatanama copy missed in pdf	
210	4/1/2026	0710102024452026(No.of Docs 0)	0710102024452026/1	INTERLOCUTORY APPLICATION (I.B.C)/1401(ND)2026	NORTHERN ARC CAPITAL LTD VS. MR. RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD	Section 60(5)	5/21/2026	1.as per the compliance order the reply was to be filed with in two weeks 2.vakalatanama copy missed in pdf	
211	3/25/2025	0710102024872025(No.of Docs 0)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	5/21/2026	1.Kindly upload latest order. 2.As per records it is observed that the Bench had directed to pay Rs, 50,000 in PMRF as per latest order.	
212	7/22/2020	0710102072612020(No.of Docs 0)	0710102072612020/16	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2020	JALESH KUMAR GROVER VS. ANIL NANDA	Sec 25(j)	5/21/2026	1. wrong file kindly file in application . 2. kindly file the vakaltanama separately in different file number	
213	5/19/2026	0710102090512021(No.of Docs 3)	0710102090512021/5	INTERLOCUTORY APPLICATION (I.B.C)/5765(PB)2021	SAACHI DEVELOPERS VS. ONE CITY INFRASTRUCTURE PVT LTD	Sec 60(5)	5/21/2026	1. As per the index compliance order dated 02.09.2024. is missed in PDF. 2. Kindly file separate the convenience compilation along with supporting Affidavit and reply in different filing number.	Rishabh2980
214	5/20/2026	0710102024582026(No.of Docs 2)	0710102024582026/2	INTERLOCUTORY APPLICATION (I.B.C)/1409(ND)2026	RABINDRA KUMAR MINTRI	Section 12(2)	5/21/2026	1.as per the compliance order the affidavit was to be filed with in one week	Harishtaneja78
215	5/19/2026	0710102058622022(No.of Docs 2)	0710102058622022/1	INTERLOCUTORY APPLICATION (I.B.C)/3481(PB)2022	AMANAT MASIH VS. ONE CITY INFRASTRUCTURE PVT LTD	Sec 60(5)	5/21/2026	1. Copy of vakalatanama is missed 2. kindly attach the compliance order and latest order. 3. Bookmarking mandatory. 4. Kindly mention date in Index	Rishabh2980
216	5/19/2026	0710102091432022(No.of Docs 2)	0710102091432022/7	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	5/21/2026	1. bookmarking mandatory. 2. OCR missed in PDF. 3. kindly attach the compliance order and latest order.	advraj77
217	5/19/2026	0710102091422022(No.of Docs 2)	0710102091422022/7	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	5/21/2026	1. bookmarking mandatory. 2. OCR missed in PDF. 3. kindly attach the compliance order and latest order.	advraj77
218	5/19/2026	0710102091232022(No.of Docs 2)	0710102091232022/7	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	5/21/2026	1. bookmarking mandatory. 2. OCR missed in PDF. 3. kindly attach the compliance order and latest order.	advraj77
219	3/3/2023	0710102020912023(No.of Docs 0)	0710102020912023/6	INTERLOCUTORY APPLICATION (I.B.C)/1436(ND)2023	KAPIL DEV TANEJA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	5/21/2026	Kindly attach the Compliance order mentioned in the Affidavit. Also attach latest order if any	
220	10/19/2023	0710102092242023(No.of Docs 0)	0710102092242023/21	INTERLOCUTORY APPLICATION (I.B.C)/5734(ND)2023	RANJIT KAPOOR VS. HEMANT SHARMA	Sec 60(5)	5/21/2026	1. Bookmarking mandatory. 2. kindly attach the compliance order and latest order.	
221	5/20/2026	0710102072412024(No.of Docs 2)	0710102072412024/7	INTERLOCUTORY APPLICATION (I.B.C)/4455(PB)2024	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	5/21/2026	1. As per the compliance order dated 21.04.2026 a rejoinder was to be filed within one week, kindly file application for condonation of delay. 2. pages are not clear properly pages are 62,66, 80, 81 in PDF	albalaw
222	5/7/2026	0710102037202026(No.of Docs 0)	0710102037202026/1	INTERLOCUTORY APPLICATION (I.B.C)/2064(ND)2026	MAHENDRA AGRAWAL VSMS ROHTAS PROJECTS LIMITED THROUGH WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED JRA AND IN CONSORTIUM WITH MS ANRIKSH INFRADESIGN PRIVATE LIMITED SH RAJBIR SINGH GOYAT JRA	Section 60(5)	5/21/2026	1. bookmarking mandatory in Vol 4 2. pages are not readable pages are 129, 130, 241 to 243, 246, 247,248, 251 to 322, 385, 442, 453 to 455, 458 to 461 463 to 482 and 504, 505 kindly upload the clear pages.	
223	5/19/2026	0710102037362026(No.of Docs 1)	0710102037362026/1	INTERLOCUTORY APPLICATION (I.B.C)/2185(PB)2026	SANJEEV BINDAL VSMS RADHEY SHAM TANDON MANUFACTURING PVT LTD	Section 12(2)	5/21/2026	1. kindly attach the compliance order and latest order.	sanjeev bindal
224	3/25/2025	0710102024872025(No.of Docs 0)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	5/21/2026	1.Kindly upload latest order. 2.As per records it is observed that the Bench had directed to pay Rs, 50,000 in PMRF as per latest order.	
225	5/19/2026	0710102027672026(No.of Docs 10)	0710102027672026/3	INTERLOCUTORY APPLICATION (I.B.C)/1554(ND)2026	UCO BANK VS. AMAR THAKKAR	Application under any other provisions- IBC	5/21/2026	1.kindly merge all pdf into one pdf with proper bookmarking and pagination as per the Index. 2.as per the compliance order the report affidavit was to be filed with in two weeks	Avdshesh Varshney
226	5/19/2026	0710102039362026(No.of Docs 1)	0710102039362026/1	INTERLOCUTORY APPLICATION (I.B.C)/2193(ND)2026	VIJENDER SHARMA	Application under any other provisions- IBC	5/21/2026	1. bookmarking and index mandatory	Vijender2020

227	11/12/2025	0710102099372025(No.of Docs 0)	0710102099372025/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/72(ND)2025	RAJIV BAJAJ INTERIM RESOLUTION PROFESSIONAL VSINTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 30	5/21/2026	1. kindly attach the compliance order and latest order if any	
228	5/19/2026	0710102024862026(No.of Docs 1)	0710102024862026/1	INTERLOCUTORY APPLICATION (I.B.C)/1438(ND)2026	MR. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL M/S MALIHA REALTORS PRIVATE LIMITED VS. MR. ABDUL SAMI MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 17, 18, 20 & 25	5/20/2026	As per the compliance order dated 07.04.2026 a affidavit of service was to be filed within one week,	abhi4064
229	1/30/2026	0710102009422026(No.of Docs 0)	0710102009422026/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	5/20/2026	Kindly also attach the latest compliance order dated 11.05.2026	
230	5/19/2026	0710102058012025(No.of Docs 1)	0710102058012025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/215(PB)2025	M/S SHARP EYE ADVERTISING PVT. LTD. VS. M/S ROCKMAN ADVERTISING AND AMRKETING INDIA LTD.	Rule 11 of NCLT	5/20/2026	1.as per the compliance order the affidavit was to be filed with in one week	mohit.nandwani
231	5/19/2026	0710102032252026(No.of Docs 1)	0710102032252026/1	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/20/2026	1 Bookmarking is mandatory 2. kindly attach the compliance order and latest order.	ozspartners
232	5/15/2026	0710102009792026(No.of Docs 3)	0710102009792026/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/11(ND)2026	SOUMITRA LAHIRI	Sec 30	5/20/2026	As per the compliance order dated 24.04.2026 an Affidavit of service was to be filed within one week,	SKRADVOCA TES
233	2/2/2026	0710102009952026(No.of Docs 0)	0710102009952026/1	INTERLOCUTORY APPLICATION (I.B.C)/547(ND)2026	RAKESH KUMAR GROVER VS. PRAMOD KUMAR SHARMA RESOLUTION PROFESSIONAL	Section 60(5)/Rule 11	5/20/2026	1.Kindly upload compliance order and latest order in pdf 2.need every pages sign in reply	
234	5/19/2026	0710102015262026(No.of Docs 2)	0710102015262026/1	TRANSFER APPLICATION/10(ND)2026	SURESH KUMAR JALAN VS. EASTCOAST STEEL LTD	Rule 11 of NCLT,Rule16(d),NCLT Rules.2016	5/20/2026	1 Incomplete file 2 Bookmarking and Index mandatory. 3 Counsel sign and details missed. 4 Kindly attached the compliance order and latest order.	CSANIL
235	5/19/2026	0710102004922026(No.of Docs 2)	0710102004922026/5	COMPANY PETITION IB (IBC)/70(ND)2026	SHREE RAMA KRISHNA TRADING CO. VS. ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	IBC Under Sec 9	5/20/2026	1 True copy sign missed on annexures. 2 Kindly attached the compliance order and latest order. 3 Copy of vakalatnama missed in PDF.	pinnaclelaw associate
236	5/19/2026	0710102024412025(No.of Docs 2)	0710102024412025/4	INTERLOCUTORY APPLICATION (I.B.C)/2203(PB)2025	DEEPAK DEODHAR VS. CLC INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	5/20/2026	1. pages are not readable page no 41 and 44 kindly attach the clear page 2. pages are not proper way pages are 49, 50, 51 and 52 kindly upload clear and proper paper without cutting 3. kindly attach the latest order	honeysatpal
237	5/20/2026	0710102024412025(No.of Docs 2)	0710102024412025/5	INTERLOCUTORY APPLICATION (I.B.C)/2203(PB)2025	DEEPAK DEODHAR VS. CLC INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	5/20/2026	1. The following pages are not readable on page no. 41 and 44. Kindly attach clear copies of the said pages. 2. Page No.. 49, 50, 51 and 52 are cut from left side. Kindly upload clear and proper pages without any cutting.	honeysatpal
238	5/19/2026	0710102095262022(No.of Docs 1)	0710102095262022/3	INTERLOCUTORY APPLICATION (I.B.C)/5845(PB)2022	BANK OF BARODA VS. ALOK KUMAR AGRAWAL LIQUIDATOR	Sec 60(5)	5/20/2026	1. kindly attach the latest order. 2. Bookmarking is mandatory.	brijesh_tamb er
239	5/19/2026	0710102014302026(No.of Docs 2)	0710102014302026/1	INTERLOCUTORY APPLICATION (I.B.C)/938(ND)2026	HIGHRISE SECURITIES AND TRADING PRIVATE LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	Section 60(5)/Rule 11	5/20/2026	1 in the compliance order it is mentioned that the proof of payment was to be filed before 03.03.2026.Kindly upload the latest order in PDF as the matter has been listed after the Compliance order.	mpsahay
240	5/19/2026	0710102025832025(No.of Docs 2)	0710102025832025/4	INTERLOCUTORY APPLICATION (I.B.C)/1583(ND)2025	AJAY GUPTA RESOLUTION PROFESSIONAL VS. ANUKRITI GOEL AND ORS.	Sec 66(1)	5/20/2026	1. kindly attach the compliance order and latest order.	litigationcp
241	5/19/2026	0710102033142026(No.of Docs 2)	0710102033142026/1	INTERLOCUTORY APPLICATION (I.B.C)/1951(ND)2026	SHIVENDU MITTAL AUTHORISED REPRESENTATIVE OF THE APPLICANTSFINANCIAL CREDITOR HOMEBUYERS VSMS SUNRAYS HEIGHTS PVT LTD	Application under any other provisions- IBC	5/20/2026	1. kindly attach the compliance order	ANKIT@190150
242	5/19/2026	0710102032532023(No.of Docs 2)	0710102032532023/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/151(ND)2023	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 81. HEMANT KUMAR SINGH DIRECTOR.	Rule 11 of NCLT	5/20/2026	1.compliance order missed in pdf 2.vakalatanama copy missed in pdf. If vakaltnama is on record kindly mention the same in the Index	ashishprasad
243	5/19/2026	0710102034202025(No.of Docs 1)	0710102034202025/4	INTERLOCUTORY APPLICATION (I.B.C)/1949(ND)2025	RAJNEESH KUMAR AGGARWAL RESOLUTION PROFESSIONAL FOR FEEDBACK INFRA PVT. LTD VS. CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972 & ASSISTANT LABOUR COMMISSIONER	Section 14	5/20/2026	1 As per the compliance order dated 28.04.2026 a affidavit of service was to be filed in one week, kindly file application for condonation of delay.	abhi4064
244	5/20/2026	0710102002952021(No.of Docs 2)	0710102002952021/13	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/20/2026	1. kindly attach the latest order.	ADVAVINASH
245	5/19/2026	0710102025882024(No.of Docs 2)	0710102025882024/27	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	5/20/2026	1 Bookmarking is mandatory. 2 Counsel details missed on Index and last page of reply 3 Pagination missed on PDF 4 Copy of vakalatnama missed in PDF 5 Kindly attach the proof of service in E-mail format. 6 kindly attach the compliance order and latest order.	7906621742
246	5/19/2026	0710102132212019(No.of Docs 2)	0710102132212019/27	COMPANY PETITION IB (IBC)/2628(ND)2019	PUNJAB NATIONAL BANK VS. SARAYA INDUSTRIES LTD	IBC under Sec 7	5/20/2026	1 As per the compliance order dated 08.04.2026 a reply was to be filed in three days	Harishtaneja78

247	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
248	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
249	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
250	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
251	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
252	5/16/2026	0710102061632024(No.of Docs 2)	0710102061632024/5	CONTEMPT PETITION(COMPANIES ACT)/25(PB)2024	SATISH TUTEJA VS. DEBASHISH NANDA RESOLUTION PROFESSIONAL OF MAINI CONSTRUCTION EQUIPMENT PRIVATE LIMITED	Sec 425	5/19/2026	As per the compliance order dated 30.03.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay. 2. kindly attach the latest order	archerjurists
253	12/13/2024	0710102105372024(No.of Docs 0)	0710102105372024/20	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/1(ND)2025	MERVIS ENGINEERING AND INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/19/2026	1. pages are not readable pages no 6 to 8 kindly upload clear pages. 2 Remove double pagination in PDF.	
254	5/16/2026	0710102083702025(No.of Docs 2)	0710102083702025/3	INTERLOCUTORY APPLICATION (I.B.C)/4906(ND)2025	MANISH SARKHEL VS. DEBASHISH NANDA	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order. 2. Kindly upload clear copy of pages from 47 to 52.	adyasingh96
255	5/16/2026	0710102010932026(No.of Docs 2)	0710102010932026/3	INTERLOCUTORY APPLICATION (I.B.C)/687(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order.	advshvangik
256	10/16/2025	0710102092212025(No.of Docs 0)	0710102092212025/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/19/2026	As per the compliance order dated 13.04.2026 a affidavit of service was to be filed within one week, kindly file application for condonation of delay.	
257	10/16/2025	0710102092212025(No.of Docs 0)	0710102092212025/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/19/2026	1. As per the compliance order dated 13.04.2026 a affidavit of service was to be filed within one week. Also it was directed to issue fresh notice however the proof of service is filed is of the month of December and January	
258	5/18/2026	0710102032732026(No.of Docs 1)	0710102032732026/1	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2026	UMESH CHAND GUPTA AND SUBHASH CHAND GUPTA VS. IRP MOHIT GOYAL	Section 60(5)/Rule 11	5/19/2026	1.only proof service uploaded in pdf	youngender97
259	5/15/2026	0710102010252026(No.of Docs 2)	0710102010252026/1	INTERLOCUTORY APPLICATION (I.B.C)/563(ND)2026	IDBI BANK LIMITED VS. IRP SUCHI PAPER MILLS LIMITED	Sec 60(5)	5/19/2026	1 kindly attach the compliance order and latest order. 2 Twenty five Rs. welfare ticket and Three Rs. court fee missed on Vakalatnama. 3 Incomplete bookmarking along with pagination.	D/1927/2011
260	5/16/2026	0710102032332026(No.of Docs 2)	0710102032332026/3	COMPANY APPLICATION(COMPANIES ACT)/105(ND)2026	NAVEEN GUPTA VS. NEXGEN FLUOROPOLYMERS PRIVATE LIMITED	Rule 11 of NCLT	5/19/2026	1. Sign missed on every page of reply.	mhvlegal
261	5/15/2026	0710102010812026(No.of Docs 2)	0710102010812026/6	INTERLOCUTORY APPLICATION (I.B.C)/675(ND)2026	LT. GEN. GIRI RAJ SINGH VS. SOM RESORTS PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order if any	tandtlaw
262	5/15/2026	0710102010812026(No.of Docs 3)	0710102010812026/5	INTERLOCUTORY APPLICATION (I.B.C)/675(ND)2026	LT. GEN. GIRI RAJ SINGH VS. SOM RESORTS PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order if any 2 Kindly attach the translate pages of 135, 143 and 144 from Hindi to English 3. page no. 213 to 215 are not clear some of the contents are hidden. kindly upload clear copy in PDF	tandtlaw
263	5/15/2026	0710102011232026(No.of Docs 2)	0710102011232026/3	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order.	advshvangik
264	5/18/2026	0710102112412025(No.of Docs 2)	0710102112412025/3	INTERLOCUTORY APPLICATION (I.B.C)/61(PB)2026	PUSHPINDER KUMAR LIQUIDATOR FOR M/S NEXTRA TELECOMMUNICATIONS PRIVATE LIMITED VS. MR. RAJESH BANSAL	19(2)	5/19/2026	As mentioned in the Index and Bookmarking the Order dated 19.05.2025 is not attached however email conversation is attached	Rishabh
265	5/16/2026	0710102110542025(No.of Docs 2)	0710102110542025/4	INTERLOCUTORY APPLICATION (I.B.C)/6191(ND)2025	MR. NAVEEN GUPTA VS. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED - FERNHILL PROJECT	Sec 60(5)	5/19/2026	1.bookmarking mandatory. 2. kindly attach the compliance order and latest order.	sanchitgarg99
266	5/15/2026	0710102010932026(No.of Docs 2)	0710102010932026/2	INTERLOCUTORY APPLICATION (I.B.C)/687(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order.	advshvangik

267	5/16/2026	0710102011232026(No.of Docs 2)	0710102011232026/4	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order if any	advshvangik
268	5/18/2026	0710102109262025(No.of Docs 2)	0710102109262025/21	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	5/19/2026	1. kindly attach the latest order. 2. As per record it is seen that vide order dated 06.04.2026 the court had again directed to file the affidavit within 10 days. Kindly file application for condonation of delay	adv.pradeepk r
269	3/31/2025	0710102026832025(No.of Docs 0)	0710102026832025/3	COMPANY APPEAL(COMPANIES ACT)/151(ND)2025	INCOME TAX OFFICER VS. NAKUL CHHAWCHHARIA	Sec 252 (3) - By Government Body,Sec 252 (1) - By Government Body	5/19/2026	1. kindly attach the compliance order and latest order. 2 Date missed on an vakalatnama	
270	5/18/2026	0710102054782025(No.of Docs 1)	0710102054782025/1	INTERVENTION PETITION (IBC)/46(PB)2025	ARTI VS. VALUE INFRACON INDIA PRIVATE LIMITED THROUGH MR. SANJAY SINGH (RESOLUTION PROFESSIONAL)	Sec 60(5)	5/19/2026	1. three Rs court fee missed on vakalatanama. 2. bookmarking and index mandatory.	9354971142
271	5/16/2026	0710102056332025(No.of Docs 2)	0710102056332025/4	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2025	M/S NEELKANTH TUBES PVT. LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	5/19/2026	As per the compliance order dated 30.03.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay. 2. kindly attach the latest order	archerjurists
272	5/16/2026	0710102059982025(No.of Docs 1)	0710102059982025/6	INTERLOCUTORY APPLICATION(IBC)(PLAN)/45(ND)2025	ANIL KUMAR MITTAL VSATUL AGNIHOTRI	Sec 30	5/19/2026	1. As per the compliance order dated 13.04.2026 a Affidavit was to be filed within one week, kindly file application for condonation of delay. 2. kindly attach the latest order 3. kindly translate the page no 59 from Hindi to English.	STAr
273	5/16/2026	0710102111872025(No.of Docs 4)	0710102111872025/6	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	5/19/2026	1. kindly attach the compliance order and latest order.	prashantkatar a
274	5/16/2026	0710102026832025(No.of Docs 2)	0710102026832025/2	COMPANY APPEAL(COMPANIES ACT)/151(ND)2025	INCOME TAX OFFICER VS. NAKUL CHHAWCHHARIA	Sec 252 (3) - By Government Body,Sec 252 (1) - By Government Body	5/19/2026	1. kindly attach the compliance order and latest order. 2 Date missed on an vakalatnama	kamal.lawma x
275	8/20/2025	0710102073172025(No.of Docs 0)	0710102073172025/5	COMPANY APPEAL(COMPANIES ACT)/121(ND)2025	MEHRA DEVELOPERS AND FARMS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	5/19/2026	1. kindly attach the compliance order and latest order. 2. kindly correct the last page of vakalatanama is not readable	
276	5/16/2026	0710102111872025(No.of Docs 3)	0710102111872025/7	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	5/19/2026	1. kindly attach the compliance order and latest order.	prashantkatar a
277	4/6/2022	0710102026662022(No.of Docs 0)	0710102026662022/7	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	5/19/2026	1.bookmarking mandatory 2.same pdf uploaded twice kindly remove pdf 3.need every pages sign in pdf 4.vakalatnama copy missed in pdf 5.compliance order missed in pdf	
278	5/18/2026	0710102017542026(No.of Docs 1)	0710102017542026/1	COMPANY APPEAL(COMPANIES ACT)/32(ND)2026	KONARK INFRA DEVELOPERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/19/2026	1.compliance order missed in pdf. Kindly attach compliance order and latest order if any 2.bookmarking with pagination mandatory 3.index missed in pdf	lauruslegal
279	5/16/2026	0710102025822023(No.of Docs 2)	0710102025822023/9	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	5/19/2026	1. kindly attach the compliance order and latest order. 2 Pages No. are 49 and 50 is not readable, kindly upload the clear pages	sajajain537
280	5/18/2026	0710102079712025(No.of Docs 1)	0710102079712025/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2025	SANJOGITA AGARWAL VS. A B R DRUGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/19/2026	1. kindly attach the compliance order and latest order. 2. In case there is delay in filing the affidavit please file application for condonation of delay. 3. Please do pagination in bookmarking	smartnomics
281	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
282	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
283	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
284	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
285	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
286	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
287	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205

288	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
289	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
290	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
291	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
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